

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No. 111**

New IA-2199/2024

In

IB-900(ND)/2020

**IN THE MATTER OF:**

P.R rolling Mills Pvt Ltd.

**Vs**

Hema Engineering Industries Ltd

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 07.05.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator : Mr. Vishal Ganda, Adv, Ms. Akanksha Mathur, Adv,  
Ms. Devina Bhandari, Adv,

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**New IA-2199/2024:-**

Mr. Rishi Kapoor, Learned Counsel seeks time to take instructions from the client. Mr. Vishal Ganda, Learned Counsel appears for the Liquidator.

List the matter on **30.05.2024**.

Sd/-

**(RAHUL BHATNAGAR)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**